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O.A. No. 64 of 2008

CORAM: Hon'ble Mr. M.R.Mohanty, Vice-Chairman
Hon'ble Mr. C.R.Mohapatra, Member (A)

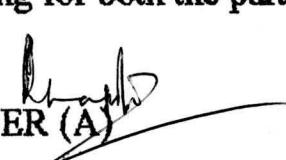
Order dated: 29.02.2008

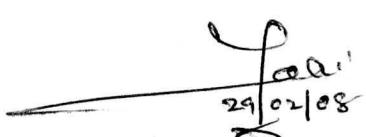
Heard Mrs. Usha Padhi, Ld. Counsel appearing for the Applicant and Mr. U.B.Mohapatra, Ld. Sr.S.C. for the Union of India; on whom a copy of this O.A. has already been served and perused the materials placed on record.

Applicant, a member of GDS Organization, with an intention to become a Postman/Group-D employee in the Postal Department, represented to the authorities time and again, and, it is stated that his representation under Annexure-6, dated 27.05.2006 and under Annexure-7, dated 22.05.2007 are still pending with the Respondents.

In the aforesaid premises, without entering into the merits of the matter, this Original Application is hereby disposed of with direction to the Respondents to consider the grievances of the Applicant as raised in his representations under Annexure-6, dated 27.05.2006 and Annexure-7, dated 22.05.2007 and in the present O.A. and pass a reasoned order within a period of 60 days from the date of receipt of a copy of this order.

Send copies of this order to the Respondents, and free copies of this order be given to the Ld. Counsels appearing for both the parties.


MEMBER (A)


VICE-CHAIRMAN

29/02/08